

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
'B(SMC)' BENCH, KOLKATA  
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President**

**I.T.A. No. 178/KOL/2019  
Assessment Year: 2012-2013**

***Automobile Association of Eastern India,..... Appellant  
13, Pramothesh Barua Sarani,  
Kolkata-700019  
[PAN:AAAAA1589P]***

**-Vs.-**

***Income Tax Officer,..... Respondent  
Ward-12(2), Kolkata,  
Aayakar Bhawan,  
P-7, Chowringhee Square,  
Kolkata-700069***

**Appearances by:**

*No n e, appeared on behalf of the assessee*

*Shri Jayanta Khanra, JCIT, Sr. D.R., appeared on behalf of the Revenue*

Date of concluding the hearing : March 31, 2021

Date of pronouncing the order : April 01, 2021

**O R D E R**

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-15, Kolkata dated 15.10.2018.

2. In this case, Authorized Signatory of the assessee has moved an application dated 25.03.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Authorized Signatory of the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

**4. In the result, the appeal filed by the assessee is dismissed as withdrawn.**

Order pronounced in the open Court on April 01, 2021.

**Sd/-  
(P.M. Jagtap)  
Vice-President**

***Kolkata, the 1<sup>st</sup> day of April, 2021***

*Copies to :* (1) ***Automobile Association of Eastern India,  
13, Pramothesh Barua Sarani, Kolkata-700019***

(2) ***Income Tax Officer,  
Ward-12(2), Kolkata,  
Aayakar Bhawan,  
P-7, Chowringhee Square, Kolkata-700069***

(3) *Commissioner of Income Tax (Appeals)-15, Kolkata;*  
(4) *Commissioner of Income Tax- ,*  
(5) *The Departmental Representative*  
(6) *Guard File*

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***